

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA
UNSTARRED QUESTION No- 1569
ANSWERED ON 28/07/2026

NATIONAL SCHEME OF WELFARE OF FISHERMEN

1569. KM SUDHA R :

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether the National Scheme of Welfare of Fishermen provides financial assistance to fishermen, if so, the details thereof since 2020, year and State-wise;
- (b) the details of number of houses and community halls for recreation and work purposes built for the benefit of fishermen under the scheme since 2020, State-wise;
- (c) the number of houses and community halls have been built for fishermen in Lok Sabha Constituency Mayiladuthurai in Tamil Nadu, which has about 71 km of coast; and
- (d) the details of procedure particularly Mayiladuthurai to apply for and obtain houses, community halls and tubewells for fishermen in Lok Sabha Constituency Mayiladuthurai and who is the nodal officer in Tamil Nadu?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing the Pradhan Mantri Matsya Sampada Yojana" (PMMSY) with a total outlay of Rs. 20,750 crore , with effect from 2020-21 for holistic development of fisheries and aquaculture sector in all States/ Union Territories. The scheme *inter-alia* envisages several welfare related activities for fishers and fish farmers like (i) development of Integrated Modern Coastal Fishing Villages in the maritime States/UTs with an aim to maximize economic and social benefits to coastal fishers while minimizing environmental degradation through sustainable fishing practices, (ii) insurance coverage of Rs.5.00 lakh against accidental death or permanent total disability, Rs. 2.50 lakh against accidental permanent partial disability and Rs. 25,000 against accidental hospitalization in the age group of 18 to 70 years, (iii) livelihood and nutritional support for socio-economically backward active traditional fishers families for conservation of fish resources during fishing ban/lean period in the age group of 18 to 60 years wherein assistance is provided @Rs.3000/- per fishers and beneficiaries' own contribution of Rs.1500/- for three months during fishing ban/lean period in the ratio of 50:50 for general state,80:20 for North Eastern States and Himalayan States while 100% for UTs. (iv) the National Rollout Plan of Vessel Communication and Support System under the PMMSY scheme including installation of transponders on

1,00,000 fishing vessels in all Coastal States and Union Territories with a total outlay of Rs. 364.00 Crore which enhances the safety of fishermen and their vessels. The State-wise details of Integrated Modern Coastal Fishing Village approved, Group Accident insurance coverage provided, Livelihood and Nutritional support and Transponders distributed are at Annexure-I, II, III and IV respectively.

(b) and (c): Under the ongoing Scheme on PMMSY, there is no such housing scheme for fisherman being implemented centrally. However, Government of Tamil Nadu has reported that under the Fishermen Housing Scheme of their State plan, 2883 houses have been constructed which includes 19 fishermen houses in Mayiladuthurai Lok Sabha Constituency in Tamil Nadu since the year 2020.

(d): As reported by Government of Tamil Nadu, the eligible fishermen may apply for assistance under the Fishermen Housing Scheme by submitting the prescribed application along with the required documents such as (i) A copy of the Aadhaar Card, (ii) Family Smart Card, (iii) Fishermen Cooperative Society Membership Card and (iv) Land ownership document (Patta/Land Deed), to the Assistant Director of Fisheries and Fishermen Welfare, Mayiladuthurai. The Assistant Director of Fisheries scrutinizes the applications and the eligible applications are forwarded to the Director of Fisheries Chennai. The Directorate, after due scrutiny, recommends the eligible applications to the Director of Rural Development and Panchayat Raj Department. Thereafter, the applications are forwarded to the Concerned District Rural Development Agency (DRDA). The Concerned Block Development Officer (BDO) conducts a field inspection to verify the applicant's land ownership and eligibility. Based on the verification report and subject to fulfilment of the prescribed norms, the DRDA sanctions and allots the house to the eligible beneficiary. However, no projects relating to the construction of community halls or bore wells (tube wells) have been implemented in the Mayiladuthurai Lok Sabha Constituency.

Statement referred to in reply to part- (a) of Lok Sabha unstarred Question No. 1569 put in by Km Sudha R., Hon'ble Member of Parliament regarding 'National Scheme of Welfare of Fishermen' due for answer on 28th July, 2026: State-wise details of Integrated Modern Coastal Fishing Villages approved in the maritime States/UTs in the country

Sl. No	State/UTs	No. of Integrated Modern Coastal
1.	ANDHRA PRADESH	15
2.	DAMAN & DIU	1
3.	GOA	2
4.	GUJARAT	8
5.	KARNATAKA	5
6.	KERALA	6
7.	MAHARASHTRA	15
8.	ODISHA	18
9.	PUDUCHERRY	2
10.	TAMIL NADU	16
11.	WEST BENGAL	5
12.	ANDAMAN & NICOBAR	5
13.	LAKSHADWEEP	2
Total		100

Annexure-II

Statement referred to in reply to part- (a) of Lok Sabha unstarred Question No. 1569 put in by Km Sudha R., Hon'ble Member of Parliament regarding 'National Scheme of Welfare of Fishermen' due for answer on 28th July, 2026: State-wise details of fishermen covered under the Group Accident Insurance Scheme (GAIS) during the period from 2021-22 to 2025-26

SI No	Name of the State/UTs	No of fishers insured	Total premium amount paid for GAIS (In Rs.)	Claim intimation s received	Claim propos als receive d	Claim s settle d	Amount settled (In Rs.)
	STATES						
1	ANDHRA PRADESH	-	-	0	0	0	0
2	ARUNACHAL PRADESH	4,173	1,56,34,814	1	0	0	0
3	ASSAM	8,83,630	5,75,93,811	27	7	4	15,23,746
4	BIHAR	7,50,000	5,81,03,715	23	12	3	15,00,000
5	CHHATISGARH	11,02,377	6,70,02,882	64	43	12	57,50,000
6	GOA	14,540	74,74,435	3	2	1	5,00,000
7	GUJARAT	4,91,237	3,16,45,793	75	51	10	50,00,000
8	HARYANA	8,076	13,39,593	2	1	0	0
9	HIMACHAL PRADESH	54,988	43,91,153	22	15	6	25,75,000
10	JHARKHAND	8,36,991	5,37,95,505	37	14	4	20,00,000
11	KARNATAKA	3,62,371	3,12,65,226	101	60	21	1,05,00,000
12	MADHYA PRADESH	5,04,264	3,88,62,347	33	17	1	5,00,000
13	MAHARASHTRA	5,25,519	3,38,60,296	95	55	25	1,25,00,000
14	MANIPUR	8,534	6,25,762	1	1	1	5,00,000
15	MEGHALAYA	4,280	6,36,36,549	0	0	0	0
16	ODISHA	53,91,593	37,19,24,579	200	158	102	4,70,14,059
17	PUNJAB	15,959	13,10,880	0	0	0	0
18	RAJASTHAN	24,426	16,93,696	3	3	2	10,00,000
19	SIKKIM	2,905	3,20,54,073	0	0	0	0
20	TAMIL NADU	27,81,317	20,64,96,254	1,120	920	591	28,13,16,727
21	TELANGANA	18,53,832	13,01,89,464	1,532	1,252	948	47,03,89,005
22	TRIPURA	1,81,724	2,05,63,794	6	2	0	0
23	UTTAR PRADESH	5,19,570	3,37,05,988	30	17	5	20,21,385
24	UTTARAKHAND	18,115	11,36,819	0	0	0	0
25	WEST BENGAL	8,499	6,15,668	3	0	0	0
	TOTAL	1,63,48,920	1,26,49,23,096	3,378	2,630	1,736	84,45,89,922
	UNION TERRITORIES						
1	ANDAMAN & NICOBAR	65,087	52,28,182	26	16	3	15,00,000
2	DELHI	1,881	1,54,438	0	0	0	0
3	DAMAN & DIU	38,267	30,92,852	0	0	0	0
4	JAMMU & KASHMIR	1,25,309	1,02,07,033	16	10	5	25,00,000
5	LAKSHADWEEP	11,142	6,87,641	4	3	2	5,18,224
6	LADAKH	2,674	4,28,382	0	0	0	0
7	PUDUCHERRY	1,71,456	1,38,81,474	92	71	28	1,25,75,000
	TOTAL	4,15,816	3,36,80,001	138	100	38	1,70,93,224
	Grand Total	1,67,64,736	1,30,68,73,953	3,521	2,730	1,774	86,16,83,146

Annexure-III

Statement referred to in reply to part- (a) of Lok Sabha unstarred Question No. 1569 put in by Km Sudha R., Hon'ble Member of Parliament regarding 'National Scheme of Welfare of Fishermen' due for answer on 28th July, 2026: The statement of total and Average of Fishers provided Livelihood and Nutritional Support during fishing ban period during last six (6) years from 2020-21 to 2025-26

(Rs. In lakhs)

Sl. No	Name of the States	Total 6 years			Average 6 years		
		Physical (No.)	Project Cost	Gol Share	Physical (No.)	Proj. Cost	Gol Share
1	Andaman & Nicobar	1000	45.00	30.00	1000	45.00	30.00
2	Andhra Pradesh	442720	19922.40	6640.80	110680	4980.60	1660.20
3	Assam	104000	4680.00	2496.00	20800	936.00	499.20
4	Bihar	50000	2250.00	750.00	50000	2250.00	750.00
5	Chhattisgarh	58000	2610.00	870.00	9667	435.00	145.00
6	Gujarat	30000	1350.00	450.00	30000	1350.00	450.00
7	Himachal Pradesh	20881	939.67	501.15	3480	156.61	83.53
8	Jammu and Kashmir	88225	3970.13	2646.77	14704	661.69	441.13
9	Karnataka	135378	6092.02	2030.68	22563	1015.34	338.45
10	Kerala	1004920	42751.59	14554.51	167487	7125.27	2425.75
11	Lakshadweep	2500	112.50	75.00	2500	112.50	75.00
12	Madhya Pradesh	59645	2684.04	894.69	11929	536.81	178.94
13	Maharashtra	4000	180.00	60.00	2000	90.00	30.00
14	Mizoram	25174	1132.84	604.18	6294	283.21	151.04
15	Odisha	68000	3060.00	1019.97	13600	612.00	203.99
16	Puducherry	162334	7305.04	4870.02	27056	1217.51	811.67
17	Rajasthan	2303	102.09	34.11	1152	51.05	17.06
18	Sikkim	695	31.28	16.68	174	7.82	4.17
19	Tamil Nadu	1100230	55775.36	16503.46	183372	9295.89	2750.58
20	Telangana	10000	450.00	150.00	3333	150.00	50.00
21	Tripura	18677	806.88	448.25	3735	161.38	89.65
22	Uttar Pradesh	1000	45.00	15.00	1000	45.00	15.00
23	Uttarakhand	200	9.00	4.80	200	9.00	4.80
Total		33,89,882	156304.84	55666.07	5,64,980	26,050.80	9277.68

Statement referred to in reply to part- (a) of Lok Sabha unstarred Question No. 1569 put in by Km Sudha R., Hon'ble Member of Parliament regarding 'National Scheme of Welfare of Fishermen' due for answer on 28th July, 2026:

State-wise details of installation of transponders under National Rollout Plan of Vessel Communication and Support System of the PMMSY at fishing vessels in all Coastal States/UTs

Sl. No	State/UTs	Total No Target envisaged	No. Of Transponder installed
1.	ANDHRA PRADESH	8305	4964
2.	DAMAN & DIU	1425	1239
3.	GOA	2815	1219
4.	GUJARAT	26,529	16,395
5.	KARNATAKA	12003	8011
6.	KERALA	15684	8689
7.	MAHARASHTRA	12160	9133
8.	ODISHA	4164	2190
9.	PUDUCHERRY	3732	2853
10.	TAMIL NADU	7373	0
11.	WEST BENGAL	3396	2548
12.	ANDAMAN & NICOBAR	1814	0
13.	LAKSHADWEEP	550	17
Total		100000	57,258
